

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14706-14707/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WRITC No. 1001455/2014 12-03-2024 in WRITC No. 1002600/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

PRASHANT KUMAR VERMA

Petitioner(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI AVAS
SAMITI LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and IA No.146517/2024-EXEMPTION FROM FILING O.T. and IA No.146519/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14677-14678/2024 (XI)

(FOR ADMISSION and IA No.146414/2024-EXEMPTION FROM FILING O.T. and IA No.146417/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14679/2024 (XI)

(FOR ADMISSION and IA No.146458/2024-EXEMPTION FROM FILING O.T. and IA No.146460/2024-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 15166-15167/2024 (XI)

(FOR ADMISSION and IA No.149656/2024-EXEMPTION FROM FILING O.T. and IA No.149657/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 19-07-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Ms. Rachana Srivastava, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.
Ms. Monika, Adv.

Ms. Jyoti Dastidar, AOR

Mr. Abhijit Mittal, Adv.
Mr. Anukalp Jain, Adv.
Ms. Shaivya Singh, Adv.
Mr. Pulkit Khanduja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List on 29.07.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)